

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-08-2024 AT**

**CP(IB) No.625/7/HDB/2019
AND
IA (IBC) 1703/2024 in CP(IB) No.625/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Totem Infrastructure Ltd

...Corporate Debtor

C O R A M:-

**SH. RAJEEV BHARADWAJ, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1703/2024

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference.

For hearing before admissions, matter adjourned to 11.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)